

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 135**  
**(CAA)-31(PB)/2019**

**IN THE MATTER OF:**

Omkara Projects Pvt. Ltd. and  
EEE Realty Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 10.06.2019**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner

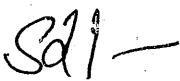
Mr. P. Nagesh, Mr. Suman Kumar & Mr. Afnaan  
Siddiqui, Advs.

For the OL

Ms. Swati Koshal, Adv.

**ORDER**

List on 18.07.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

10.06.2019  
Ritu Sharma